NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

CP/TCP/CSP	/CSA/T CS P	/TCS A/NO.	281	_/(MAH)/	2017
er / 101 / 001	$\int COM \int ICOF$	7 1 0 0 11/110.	-101	_/ (1411 111)/	201

CORAM:	Present:	SHRI B.S.V. PRA	AKASH KUMAR MEMBER (J)	
		SHRI V. NAL	LASENAPATHY MEMBER (T)	
ATTENDENCE-CUM-ORDER THE NATIONAL COMPANY LA			BAI BENCH OF	•
NAME OF THE PARTIES: M/s	s. Toton Pr	roberties	Put. Lt	d.
SECTION OF THE COMPA Companies Act 1956/2013/		9	OF THE	
S. No. NAME	DESIGNATIO	ON	SIGNATURE	
38 Jahnan Dioa for Applica	rkadas ilb Ven	tas Legal	Medwa	elcadey
for Applica	nt Conipan	res		

<u>Order</u> CSA 281/230-232/NCLT/MB//MAH/2017

At request of the parties, list this matter for hearing tomorrow on 20.4.2017.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR

Member (Judicial)